

SHRI G. VISWANATHAN : It is a relevant supplementary.

MR. SPEAKER : I am sorry, it is not very much relevant. The main question is very general. You cannot go into prosecution of individual firms in this question. If he wants information, he can give notice of a separate question. Now he is supplying information.

SHRI G. VISWANATHAN : We are not supplying information. We want information from the Minister.

MR. SPEAKER : You give notice for it.

SHRI G. VISWANATHAN : This relates to Drugs (Prices Control) Order...

MR. SPEAKER : This is about the effect of Drugs (Prices Control) Order on the growth and development of drug industry. Now you are asking about prosecutions.

SHRI INDRAJIT GUPTA : Mr. Viswanathan has asked how many firms have been prosecuted for violating this order. It is quite relevant.

MR. SPEAKER : Under which part of the Question ?

SHRI INDRAJIT GUPTA : The Question is about the operation of the Drugs (Prices Control) Order. He has asked how many firms have been prosecuted for violating this Order.

MR. SPEAKER : Is the Minister able to give it ?

SHRI H. R. GOKHALE : The Question is, whether the operation of this Order has impeded the growth and development of drug industry. On that I have given full information. Now, the question is asked as to how many prosecutions have been launched under the Order. If it is insisted upon, I can collect the information and give it to the House.

MR. SPEAKER : That is what I have told them. Next Question.

SHRI SHYAMNANDAN MISHRA : The Minister must be fully prepared for the

task. No question can be a single-point question.

MR. SPEAKER : Let us see when you are a Minister. I hope, I will be there when you are a Minister. (*Interruption*)

SHRI G. VISWANATHAN : You will like to continue as the Speaker even at that time, Sir ?

MR. SPEAKER : No one knows.

Proposal to Extend Air Services to Cities of Bihar and West Bengal

*704 KUMARI KAMLA KUMARI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government propose to extend air services to some other cities of Bihar and West Bengal; and

(b) if so, the names of the cities ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). Indian Airlines have no such proposal at present. They are already operating services to Bagdogra, Calcutta and Cooch Behar in West Bengal and Gaya, Patna, Ranchi, Jamshedpur and Muzaffarpur in Bihar.

कुमारी कमला कुमारी : पालामऊ डिस्ट्रिक्ट और हजारीबाग डिस्ट्रिक्ट को भी लिंक करने का क्या आपका विचार है ?

डा० कर्ण सिंह : जी नहीं ।

श्री राम नारायण शर्मा : बोकारो स्टील सिटी को पटना और रांची के साथ कनेक्ट करने के लिए इस आधार पर आप विचार करेंगे कि बोकारो के हैडक्वार्टर में सारे पब्लिक अंडर-टेकिंग डिप्लेप कर रहे हैं और झरिया कोकिंग कोल माइज का हैडक्वार्टर भी धनबाद में है ?

डा० कर्ण सिंह : इस समय तो ऐसी कोई योजना हमारे पास नहीं है लेकिन बोकारो के

संबंध में बहुत से मिलों ने मुझ से कहा है और उसके ऊपर हम अवश्य विचार करेंगे।

श्री नवल किशोर सिंह : इस को दृष्टि में रखते हुए, कि इंडियन एयरलाइज की जो बाई वीकली गर्विमिस चलती है किसी दिन एक तरफ से और किसी किसी दिन दूसरी तरफ से, उससे मुसाफिरो को भी पूरी सुविधा नहीं मिलती है और आमदनी भी इंडियन एयरलाइज को जो होनी चाहिये नहीं होती है, इस बास्ते क्या मंत्री महोदय कलकत्ता, मुजफ्फरपुर, दिल्ली गर्विमिस को रोज लागू करने का विचार कर रहे है ?

डा० कर्ण सिंह : गर्विमिस चलाने के लिए दो बातों का विचार रखना पड़ता है। पहली बात तो यह है कि हमारे पाम जहाज होने चाहिये। जहाजों की कमी के कारण कई बार हम रोज किसी स्थान पर नहीं जा सकते है। दूसरी बात यह है कि ट्रैफिक भी होना चाहिये पर्याप्त ताकि रोज अगर भ्रष्टाज जाए तो गैरान हो कि वह खाली जाए या दो नान मुसाफिर उसमें जाए। . . . दोनों बातों जव हो जाती है तब अवश्य हम इस पर विचार करेंगे।

ब्रिटेन से प्राप्त ऋण

*705. **डा० संकटा प्रसाद :** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) ब्रिटेन ने गत वर्ष भारत को जो ऋण दिया था उसके लिये क्या शर्तें रखी गई थी; और

(ख) ऋण की यह राशि किन परियोजनाओं पर खर्च की जायेगी ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) and (b). A statement is laid on the Table of the House.

Statement

- (a) The British Government extended 4 loans aggregating £ 54.5 million (Rs. 103.4 crores) to India during

the financial year 1971-72. These loans are to be repaid over a period of 25 years inclusive of an initial grace period of 7 years. They do not carry interest or any other service charge.

(b) The British aid consists of debt relief, non-project imports and project financing, including capital goods imports. The following projects are being financed under the British aid.

1. Kandla/Kalol Fertilizer Project of Indian Farmer's Fertilizer Cooperative Ltd. (IFFCO).
2. Tuticorin Fertilizer Project of M/s Southern Petrochemical Industries Corporation (SPIC).
3. Mangalore Fertilizer Project of M/s Mangalore Chemicals and Fertilizers Ltd. (MCL).
4. Two bulk carriers for M/s Shipping Corporation of India Ltd. and
5. One Bulk-carrier for M/s Scindia Steam Navigation Co. Ltd.

डा० संकटा प्रसाद : क्या यह सही है कि ब्रिटेन तथा इम्पीरियलिस्ट पावर्ज ने भारत को जो सहायता दी है या अन्य प्रकार से उसकी मदद की है उससे देश को आत्म-निर्भरता की ओर बढ़ने में कम मदद मिली है और इस सहायता से हम निरंतर आगे बढ़ रहे है और तरक्की कर रहे है ?

SHRI YESHWANTRAO CHAVAN : That is a different matter. Really speaking, when we talk about self-reliance, it also means that we will have to make more efforts so that we do not depend upon aid. The question is about factual information about the aid that we received last year. I have given that information.

श्री रामसूरत प्रसाद : मैं जानना चाहता हूँ कि जिन परियोजनाओं के लिए ब्रिटेन से